



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

(DES - VI SECTION)

#### MINUTES OF THE NORMS COMMITTEE- VI

**MEETING No.** NC/6/MEET/Apr/202627/2

**DATED:** 29/04/2026

#### Please Note

- I. For information of exporters, Norms Committee - VI handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 1 to 26, 94 to 98. Communications in respect of cases/pertaining to NC- VI may be sent to email address: nc6.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/6/MEET/Apr/202627/2 dated 29/04/2026 of Norms Committee - VI for the year 2026-27 was held on 29/04/2026 under the Chairmanship of LOKESH H D, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

| S.No. | Name and Designation of Representatives | Department                             |
|-------|-----------------------------------------|----------------------------------------|
| 1     | Raj Kumari Singh, Deputy DGFT           | DGFT(HQ)                               |
| 2     | Shri Sandip R Kote, Director            | Ministry of Food Processing Industries |
| 3     | Shri Nand Lal, Technical Consultant     | DGFT                                   |
| 4     | Shri Shaish Kumar, Technical Consultant | DGFT                                   |

**Case Details and Decision(s):**

|                                                                                                                                                                                                                                                                                               |                                            |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                      | 1 / NC/6/MEET/Apr/202627/2                 |
| Case Status                                                                                                                                                                                                                                                                                   | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                    | DIAMOND ROLLER FLOUR MILLS PVT LTD         |
| Meeting Number and Date                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00009312AM24                 |
| RA File Number                                                                                                                                                                                                                                                                                | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                                           | NA                                         |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the case is currently under consideration. The response is still awaited from PC-4. The Committee decided to issue a reminder mail to PC-4 division to expedite their comments in the matter.</p> |                                            |

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------|------------------|-------------------------------------|----------------|
| Case No.                                                                                                                                                                    | 2 / NC/6/MEET/Apr/202627/2                                                                                                                                                                                             |                |                  |                                     |                |
| Case Status                                                                                                                                                                 | Case Approved                                                                                                                                                                                                          |                |                  |                                     |                |
| Party Name                                                                                                                                                                  | GADRE MARINE EXPORT PVT LTD                                                                                                                                                                                            |                |                  |                                     |                |
| Meeting Number and Date                                                                                                                                                     | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026                                                                                                                                                                             |                |                  |                                     |                |
| HQ File Number                                                                                                                                                              | HQRNORM APPLY 00000126AM27                                                                                                                                                                                             |                |                  |                                     |                |
| RA File Number                                                                                                                                                              | NA                                                                                                                                                                                                                     |                |                  |                                     |                |
| Licence No and Date                                                                                                                                                         | NA                                                                                                                                                                                                                     |                |                  |                                     |                |
| Norms Committee Decision:                                                                                                                                                   |                                                                                                                                                                                                                        |                |                  |                                     |                |
| NC considered the case as per the agenda and decided to fix the norms based on the comments received from the Technical Authority, i.e.CIFT, allowing the following inputs: |                                                                                                                                                                                                                        |                |                  |                                     |                |
| Export Serial No.                                                                                                                                                           | Export Item Name                                                                                                                                                                                                       | Quantity       | Import Serial no | Import Item Name                    | Quantity       |
| 1                                                                                                                                                                           | Frozen Imitation Crab Sticks, Chunk, Bites, Flakes, Claws, Shredded, Shrimp tails, Lobster Tails, Scallop, Shrimp Skewers, Crab Meat Stick, Crab Meat Flake, Super Snow Crab, Surimi Snow Leg Style, Chilled Imitation | 2200000.0 Kgs. | 1                | As per S.No.1-20 in the application | As applied for |

|  |                                                                                            |  |  |  |  |
|--|--------------------------------------------------------------------------------------------|--|--|--|--|
|  | Crab Shreds, Surimi<br>Snow Leg Style, Crab<br>Flakes, Super Snow<br>Crab, Crab Chunk etc. |  |  |  |  |
|--|--------------------------------------------------------------------------------------------|--|--|--|--|

1. The above fixation of adhoc norms is valid for the present application under Para 4.06 of HBP 2023 & norms are valid for six months from the date of uploading the minutes on the DGFT website.

2. No Advance Authorisation should be issued on a repeat basis based on the fixation of above mentioned adhoc norms.

3. Other regulations of FTP / HBP, 2023, like Value Addition, Pre-import condition & Appendix 4J conditions should also be complied with.

RA may take subsequent consequential action accordingly.

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| Case No.                                                                                               | 3 / NC/6/MEET/Apr/202627/2                 |
| Case Status                                                                                            | Case Deferred                              |
| Party Name                                                                                             | HEMRAJ INDUSTRIES PRIVATE LIMITED          |
| Meeting Number and Date                                                                                | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                         | HQRNORM APPLY 00005198AM26                 |
| RA File Number                                                                                         | NA                                         |
| Licence No and Date                                                                                    | NA                                         |
| Norms Committee Decision:                                                                              |                                            |
| The committee considered the case as per agenda and decided to defer the case for further examination. |                                            |

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| Case No.                                                                                                      | 4 / NC/6/MEET/Apr/202627/2                 |
| Case Status                                                                                                   | Case Approved                              |
| Party Name                                                                                                    | DRYTECH PROCESSES (INDIA) P LTD            |
| Meeting Number and Date                                                                                       | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                | HQRNORM APPLY 00000205AM27                 |
| RA File Number                                                                                                | NA                                         |
| Licence No and Date                                                                                           | NA                                         |
| Norms Committee Decision:                                                                                     |                                            |
| NC considered the case as per the agenda and decided to fix the norms based on the comments received from the |                                            |

Technical Authority, i.e., MoFPI, allowing the following inputs:

| Export Serial No. | Export Item Name                                                             | Quantity | Import Serial No. | Import Item Name                                         | Quantity |
|-------------------|------------------------------------------------------------------------------|----------|-------------------|----------------------------------------------------------|----------|
| 1                 | VEGETABLE FATBASE POWDER (CONTAINING MINIMUM 50% OF PALM FAT) (HSN 21069099) | 600 MTs  | 1                 | REFINED BLEACHED AND DEODORIZED PALMOLEIN (HSN 15119020) | 300 MTs  |
|                   |                                                                              |          | 2                 | ACID CASEIN (HSN 35011000)                               | 12.3 MTs |

1. The above fixation of adhoc norms is valid for the present application under Para 4.06 of HBP 2023 & norms are valid for six months from the date of uploading the minutes on the DGFT website.

2. No Advance Authorisation should be issued on a repeat basis based on the fixation of above mentioned adhoc norms.

3. Other regulations of FTP / HBP, 2023, like Value Addition, Pre-import condition & Appendix 4J conditions should also be complied with.

RA may take subsequent consequential action accordingly.

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| Case No.                                                                                                                                                                       | 5 / NC/6/MEET/Apr/202627/2                 |          |               |                  |          |
| Case Status                                                                                                                                                                    | Case Approved                              |          |               |                  |          |
| Party Name                                                                                                                                                                     | DRYTECH PROCESSES (INDIA) P LTD            |          |               |                  |          |
| Meeting Number and Date                                                                                                                                                        | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |          |               |                  |          |
| HQ File Number                                                                                                                                                                 | HQRNORM APPLY 00000206AM27                 |          |               |                  |          |
| RA File Number                                                                                                                                                                 | NA                                         |          |               |                  |          |
| Licence No and Date                                                                                                                                                            | NA                                         |          |               |                  |          |
| Norms Committee Decision:                                                                                                                                                      |                                            |          |               |                  |          |
| NC considered the case as per the agenda and decided to fix the norms based on the comments received from the Technical Authority, i.e., MoFPI, allowing the following inputs: |                                            |          |               |                  |          |
| Export Serial                                                                                                                                                                  | Export Item Name                           | Quantity | Import Serial | Import Item Name | Quantity |

| No. |                                                                                              |         | No. |                                                                   |           |
|-----|----------------------------------------------------------------------------------------------|---------|-----|-------------------------------------------------------------------|-----------|
| 1   | VEGETABLE<br>FATBASE POWDER<br><br>((CONTAINING 79%<br>TO 81% OF PALM<br>FAT) (HSN 21069099) | 500 MTs | 1   | REFINED BLEACHED<br>AND DEODORIZED<br>PALMOLEIN (HSN<br>15119020) | 400 MTs   |
|     |                                                                                              |         | 2   | ACID CASEIN (HSN<br>35011000)                                     | 10.25 MTs |

1. The above fixation of adhoc norms is valid for the present application under Para 4.06 of HBP 2023 & norms are valid for six months from the date of uploading the minutes on the DGFT website.

2. No Advance Authorisation should be issued on a repeat basis based on the fixation of above mentioned adhoc norms.

3. Other regulations of FTP / HBP, 2023, like Value Addition, Pre-import condition & Appendix 4J conditions should also be complied with.

RA may take subsequent consequential action accordingly.

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| Case No.                                                                                                                                                                       | 6 / NC/6/MEET/Apr/202627/2                 |
| Case Status                                                                                                                                                                    | Case Approved                              |
| Party Name                                                                                                                                                                     | B.P WIRE INDUSTRY                          |
| Meeting Number and Date                                                                                                                                                        | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                 | HQRNORM APPLY 00000217AM27                 |
| RA File Number                                                                                                                                                                 | NA                                         |
| Licence No and Date                                                                                                                                                            | NA                                         |
| Norms Committee Decision:                                                                                                                                                      |                                            |
| NC considered the case as per the agenda and decided to fix the norms based on the comments received from the Technical Authority, i.e., MoFPI, allowing the following inputs: |                                            |

| Export Serial No. | Export Item Name                | Quantity  | Import Serial No. | Import Item Name              | Quantity  |
|-------------------|---------------------------------|-----------|-------------------|-------------------------------|-----------|
| 1                 | Betel Nut Powder (HSN 08028090) | 513.0 MTs | 1.                | Betel Nut split(HSN 08028020) | 513.0 MTs |

1. The above fixation of adhoc norms is valid for the present application under Para 4.06 of HBP 2023 & norms are valid for six months from the date of uploading the minutes on the DGFT website.

2. No Advance Authorisation should be issued on a repeat basis based on the fixation of above mentioned adhoc norms.

3. Other regulations of FTP / HBP, 2023, like Value Addition, Pre-import condition & Appendix 4J conditions should also be complied with.

4. The Import should be monitored as per CIF value conditions prescribed under DGFT Policy Notification No.43/2025-26 dated 15.10.2025.

RA may take subsequent consequential action accordingly.

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|-------------------------|--------------------------------------------|
| Case No.                | 7 / NC/6/MEET/Apr/202627/2                 |
| Case Status             | Case Deferred                              |
| Party Name              | SHREE LAXMI UDYOG                          |
| Meeting Number and Date | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number          | HQRNORM APPLY 00000232AM27                 |
| RA File Number          | NA                                         |
| Licence No and Date     | NA                                         |

Norms Committee Decision:

NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:

1. Detailed step-wise wastage of both products, alongwith a clear description of the processing of the product.
2. Correct HSN Codes with suitably modified description of both export and import product.

The case stands deferred.

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| Case No.                                                                                                                                | 8 / NC/6/MEET/Apr/202627/2                 |
| Case Status                                                                                                                             | Case Deferred                              |
| Party Name                                                                                                                              | SAMAIRA INTERNATIONAL                      |
| Meeting Number and Date                                                                                                                 | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                          | HQRNORM APPLY 00000248AM27                 |
| RA File Number                                                                                                                          | NA                                         |
| Licence No and Date                                                                                                                     | NA                                         |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and decided to defer the case for further examination.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                             | 9 / NC/6/MEET/Apr/202627/2                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                          | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                           | SWG CONSUMER CARE PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                              | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                       | HQRNORM APPLY 00005123AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                       | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                  | NA                                         |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:</p> <ol style="list-style-type: none"> <li>1. Detailed step-wise wastage of both products.</li> </ol> <p>The case stands deferred.</p> |                                            |

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|----------------|--------------------------------------------|
| Case No.       | 10 / NC/6/MEET/Apr/202627/2                |
| Case Status    | Case Deferred                              |
| Party Name     | VINAY INDUSTRIES LIMITED                   |
| Meeting Number | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |

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|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------|
| and Date                                                                                                                                                                                                                                                                                                                                                                                                                                 |                            |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00005093AM26 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                           | NA                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                      | NA                         |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:</p> <ol style="list-style-type: none"> <li>1. Detailed recipe-cum-mass balance, alongwith step-wise wastage of both the products and each stage of the process</li> </ol> <p>The case stands deferred.</p> |                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 11 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NESTLE INDIA LIMITED                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00004990AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NA                                         |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:</p> <ol style="list-style-type: none"> <li>1. Detailed recipe-cum-mass balance, flow-chart of process alongwith step-wise wastage of both the products and each stage of the process.</li> <li>2. Proper description of the Export product.</li> </ol> <p>The case stands deferred.</p> |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 12 / NC/6/MEET/Apr/202627/2                |
| Case Status             | Case Deferred                              |
| Party Name              | KENNY DELIGHTS                             |
| Meeting Number and Date | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |

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| HQ File Number                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00004871AM26 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                             | NA                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                        | NA                         |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:</p> <p>1. Detailed flow-chart of process alongwith step-wise wastage of both the products and each stage of the process.</p> <p>The case stands deferred</p> |                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                             | 13 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                          | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                           | WORLD OF WALNUTS                           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                       | HQRNORM APPLY 00004094AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                       | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                  | NA                                         |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:</p> <p>1. Detailed recipe-cum-mass balance, flow-chart of process alongwith step-wise wastage of both the products and each stage of the process.</p> <p>The case stands deferred.</p> |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 14 / NC/6/MEET/Apr/202627/2                |
| Case Status             | Case Deferred                              |
| Party Name              | HERB ARTIZAN PRIVATE LIMITED               |
| Meeting Number and Date | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number          | HQRNORM APPLY 00002763AM26                 |
| RA File Number          | NA                                         |
| Licence No and          | NA                                         |

|                                                                                                                                                                                                                                                   |  |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| Date                                                                                                                                                                                                                                              |  |
| <p>Norms Committee Decision:</p> <p>The Committee considered the cases as per the agenda and noted that the Technical Expert (Tech-2) was unavailable due to unavoidable circumstances. Accordingly, the Committee decided to defer the case.</p> |  |

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| Case No.                                                                                                                                                                                                      | 15 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                   | Case Deferred                              |
| Party Name                                                                                                                                                                                                    | AMRUT DISTILLERIES PRIVATE LIMITED         |
| Meeting Number and Date                                                                                                                                                                                       | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                | HQRNORM APPLY 00002879AM25                 |
| RA File Number                                                                                                                                                                                                | 07AX04000928 AM25                          |
| Licence No and Date                                                                                                                                                                                           | 0711012274/05/09/2024                      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and decided to defer the case as comments from Technical Expert i.e MoFPI is still awaited.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 16 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                 | SUNBEEN COCOA PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00003127AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                             | 33AX04000062 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                        | 3311002254/18/09/2024                      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. Tech-1, the firm is required to submit the following information/justification:</p> <ol style="list-style-type: none"> <li>1. Moisture content in Cocoa Mass imported ,COA of import item from Foreign Supplier indicating moisture content in each consignment</li> </ol> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                          | 17 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                                                       | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                        | ORGANIC INDIA PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                           | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                                                    | HQRNORM APPLY 00003663AM25                 |
| RA File Number                                                                                                                                                                                                                                    | 06AX04000309 AM25                          |
| Licence No and Date                                                                                                                                                                                                                               | 0611003068/15/10/2024                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the cases as per the agenda and noted that the Technical Expert (Tech-2) was unavailable due to unavoidable circumstances. Accordingly, the Committee decided to defer the case.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 18 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | ARJUNA NATURAL PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | HQRNORM APPLY 00004767AM25                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 10AX04000229 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 1011002831/13/12/2024                      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:</p> <ol style="list-style-type: none"> <li>1. Detailed recipe-cum-mass balance, flow-chart of process alongwith step-wise wastage of both the products and each stage of the process.</li> <li>2. Revised Appendix 4E.</li> </ol> <p>The case stands deferred.</p> |                                            |

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| Case No.    | 19 / NC/6/MEET/Apr/202627/2 |
| Case Status | Case Deferred               |

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| Party Name                                                                                                                                                                                              | NATURAL AND ESSENTIAL OILS PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                 | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                          | HQRNORM APPLY 00005447AM25                 |
| RA File Number                                                                                                                                                                                          | 07AX04001593 AM25                          |
| Licence No and Date                                                                                                                                                                                     | 0711013254/03/01/2025                      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and decided to defer the case as comments from Technical Expert i.e. Tech-1 is still awaited. The case stands deferred</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 20 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | PLANT LIPIDS PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00000066AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 10AX04000347 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 1011003044/02/04/2025                      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:</p> <ol style="list-style-type: none"> <li>1. Detailed stage-wise wastage of both the products.</li> <li>2. Details of the specific variety/grade of turmeric proposed to be imported, alongwith supporting technical evidence to substantiate the higher yield claimed.</li> </ol> <p>The case stands deferred.</p> |                                            |

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| Case No.                | 21 / NC/6/MEET/Apr/202627/2                   |
| Case Status             | Case Deferred                                 |
| Party Name              | KONARK HERBALS AND HEALTHCARE PRIVATE LIMITED |
| Meeting Number and Date | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026    |

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| HQ File Number                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00000101AM26 |
| RA File Number                                                                                                                                                                                                                                                                                                             | 03AX04006493 AM25          |
| Licence No and Date                                                                                                                                                                                                                                                                                                        | 0311042872/04/04/2025      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/documents:</p> <p>1. Detailed stage-wise wastage of both the products.</p> <p>The case stands deferred.</p> |                            |

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| Case No.                                                                                                                                                                        | 22 / NC/6/MEET/Apr/202627/2                                                          |               |                  |                    |                                           |
| Case Status                                                                                                                                                                     | Case Approved                                                                        |               |                  |                    |                                           |
| Party Name                                                                                                                                                                      | OHSUNG INDIA PRIVATE LIMITED                                                         |               |                  |                    |                                           |
| Meeting Number and Date                                                                                                                                                         | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026                                           |               |                  |                    |                                           |
| HQ File Number                                                                                                                                                                  | HQRNORM APPLY 00000195AM26                                                           |               |                  |                    |                                           |
| RA File Number                                                                                                                                                                  | 31AX04000482 AM25                                                                    |               |                  |                    |                                           |
| Licence No and Date                                                                                                                                                             | 3111004651/11/04/2025                                                                |               |                  |                    |                                           |
| Norms Committee Decision:                                                                                                                                                       |                                                                                      |               |                  |                    |                                           |
| NC considered the case as per the agenda and decided to fix the norms based on the comments received from the Technical Authority, i.e., Tech-1, allowing the following inputs: |                                                                                      |               |                  |                    |                                           |
| Export Serial No.                                                                                                                                                               | Export Item Name                                                                     | Quantity      | Import Serial no | Import Item Name   | Quantity                                  |
| 1                                                                                                                                                                               | 28324-WUS-1B-001-CB0 EASY BAKE OVEN ELECTRIC TOY<br><br>FITTED IMPORTS ITEM CORDSET) | 100000.0 Nos. | S. No (1-4)      | As per application | As applied for                            |
|                                                                                                                                                                                 |                                                                                      |               | S. No (5-11)     | As per application | Net to Net with Accountability in Export. |

RA may take subsequent consequential action accordingly

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| Case No.                                                                                                                                                                                                                                                                                                                                                                  | 23 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                | SYNTHITE INDUSTRIES PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                   | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00000421AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                            | 10AX04000018 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                       | 1011003078/24/04/2025                      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:</p> <ol style="list-style-type: none"> <li>1. Detailed stage-wise wastage of both the products.</li> </ol> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 24 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                     | MANE KANCOR INGREDIENTS PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                        | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00000599AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 10AX04000308 AM25                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                            | 1011003099/02/05/2025                      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:</p> <ol style="list-style-type: none"> <li>1. Detailed stage-wise wastage of both the products.</li> <li>2. Certificate of Analysis and Process Flow Chart with recovery efficiency.</li> </ol> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                          | 25 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                                                       | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                        | VIRINICA FOODS PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                           | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                                                    | HQRNORM APPLY 00000710AM26                 |
| RA File Number                                                                                                                                                                                                                                    | 03AX04000158 AM26                          |
| Licence No and Date                                                                                                                                                                                                                               | 0311043663/09/05/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the cases as per the agenda and noted that the Technical Expert (Tech-2) was unavailable due to unavoidable circumstances. Accordingly, the Committee decided to defer the case.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                               | 26 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                                                                                                                                                                            | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                             | SYNTHITE INDUSTRIES PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00000811AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                         | 10AX04000044 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                    | 1011003113/15/05/2025                      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:</p> <ol style="list-style-type: none"> <li>Detailed stage-wise wastage of both the products.</li> </ol> <p>The case stands deferred.</p> |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 27 / NC/6/MEET/Apr/202627/2                |
| Case Status             | Case Deferred                              |
| Party Name              | SYNTHITE INDUSTRIES PRIVATE LIMITED        |
| Meeting Number and Date | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number          | HQRNORM APPLY 00000812AM26                 |

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| RA File Number                                                                                                                                                                                                                                                                                                                | 10AX04000045 AM26     |
| Licence No and Date                                                                                                                                                                                                                                                                                                           | 1011003114/15/05/2025 |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:</p> <p>1. Detailed stage-wise wastage of both the products.</p> <p>The case stands deferred</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                     | 28 / NC/6/MEET/Apr/202627/2                   |
| Case Status                                                                                                                                                                                                                                                                                                                                                  | Case Deferred                                 |
| Party Name                                                                                                                                                                                                                                                                                                                                                   | TMV NATURAL OILS AND EXTRACTS PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                      | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026    |
| HQ File Number                                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00000937AM26                    |
| RA File Number                                                                                                                                                                                                                                                                                                                                               | 10AX04000056 AM26                             |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                          | 1011003133/20/05/2025                         |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:</p> <p>1. Detailed stage-wise wastage of both the products.</p> <p>2. Process Flow Chart.</p> <p>The case stands deferred.</p> |                                               |

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| Case No.                | 29 / NC/6/MEET/Apr/202627/2                |
| Case Status             | Case Deferred                              |
| Party Name              | MANE KANCOR INGREDIENTS PRIVATE LIMITED    |
| Meeting Number and Date | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number          | HQRNORM APPLY 00000974AM26                 |
| RA File Number          | 10AX04000043 AM26                          |
| Licence No and Date     | 1011003140/21/05/2025                      |

Norms Committee Decision:

NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:

1. Detailed stage-wise wastage of both the products.
2. Certificate of Analysis and Process Flow Chart with recovery efficiency.

The case stands deferred.

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| Case No.                | 30 / NC/6/MEET/Apr/202627/2                |
| Case Status             | Case Deferred                              |
| Party Name              | PLANT LIPIDS PRIVATE LIMITED               |
| Meeting Number and Date | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number          | HQRNORM APPLY 00001088AM26                 |
| RA File Number          | 10AX04000067 AM26                          |
| Licence No and Date     | 1011003150/27/05/2025                      |

Norms Committee Decision:

NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:

1. Detailed stage-wise wastage of both the products.
2. Revised Appendix 4-E.
3. Specify the variety/grade of Black Pepper proposed to be used, particularly in relation to its piperine content, alongwith supporting technical evidence to substantiate the claim of higher piperine levels.

The case stands deferred.

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| Case No.                | 31 / NC/6/MEET/Apr/202627/2                |
| Case Status             | Case Deferred                              |
| Party Name              | PLANT LIPIDS PRIVATE LIMITED               |
| Meeting Number and Date | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number          | HQRNORM APPLY 00001089AM26                 |
| RA File Number          | 10AX04000064 AM26                          |

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| Licence No and Date                                                                                                                                                                                                                                                                                                                               | 1011003151/27/05/2025 |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:</p> <p>1. Detailed stage-wise wastage alongwith proper technical justification.</p> <p>The case stands deferred</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                       | 32 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                                                                                                                                    | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                     | SYNTHITE INDUSTRIES PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                        | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00001198AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                 | 10AX04000074 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                            | 1011003168/30/05/2025                      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:</p> <p>1. Detailed stage-wise wastage of both the products.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                | 33 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                             | Case Approved                              |
| Party Name                                                                                                                                                                                                              | OHSUNG INDIA PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                 | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                          | HQRNORM APPLY 00001210AM26                 |
| RA File Number                                                                                                                                                                                                          | 31AX04000052 AM26                          |
| Licence No and Date                                                                                                                                                                                                     | 3111004857/30/05/2025                      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and decided to fix the norms based on the comments received from the Technical Authority, i.e., Tech-1, allowing the following inputs:</p> |                                            |

| Export Serial No.                                       | Export Item Name                                 | Quantity      | Import serial no | Import Item Name       | Quantity                                       |
|---------------------------------------------------------|--------------------------------------------------|---------------|------------------|------------------------|------------------------------------------------|
| 1                                                       | 28324-WUS-1B-001-CB0 EASY BAKE OVEN ELECTRIC TOY | 100000.0(NOS) | S.L. No.(1-4)    | As per the application | As applied for                                 |
|                                                         |                                                  |               | S.L. No.(5-11)   | As per the application | Net to Net basis with Accountability in Export |
| RA may take subsequent consequential action accordingly |                                                  |               |                  |                        |                                                |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 34 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | PLANT LIPIDS PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00001393AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 10AX04000082 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 1011003176/10/06/2025                      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:</p> <ol style="list-style-type: none"> <li>Detailed stage-wise wastage of both the products.</li> <li>Details of the specific variety/grade of turmeric proposed to be imported, alongwith supporting technical evidence to substantiate the higher yield claimed.</li> </ol> <p>The case stands deferred</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 35 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | PLANT LIPIDS PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00001419AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 10AX04000086 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 1011003183/10/06/2025                      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:</p> <ol style="list-style-type: none"> <li>1. Detailed stage-wise wastage of both the products.</li> <li>2. Revised Appendix 4-E.</li> <li>3. Specify the variety/grade of Black Pepper proposed to be used, particularly in relation to its piperine content, alongwith supporting technical evidence to substantiate the claim of higher piperine levels.</li> </ol> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                  | 36 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                | SYNTHITE INDUSTRIES PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                   | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00001497AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                            | 10AX04000089 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                       | 1011003201/13/06/2025                      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:</p> <ol style="list-style-type: none"> <li>1. Detailed stage-wise wastage of both the products.</li> </ol> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                              | 37 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                           | Case Deferred                              |
| Party Name                                                                                                                                                                                            | AMITEX AGRO PRODUCT PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                               | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                        | HQRNORM APPLY 00001586AM26                 |
| RA File Number                                                                                                                                                                                        | 03AX04001197 AM26                          |
| Licence No and Date                                                                                                                                                                                   | 0311044957/20/06/2025                      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and decided to defer the case as comments from Technical Expert i.e MoFPI is still awaited. The case stands deferred</p> |                                            |

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| Case No.                                                                                                                                                                                                                                          | 38 / NC/6/MEET/Apr/202627/2                       |
| Case Status                                                                                                                                                                                                                                       | Case Deferred                                     |
| Party Name                                                                                                                                                                                                                                        | SUNDYOTA NUMANDIS PROBIOCEUTICALS PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                           | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026        |
| HQ File Number                                                                                                                                                                                                                                    | HQRNORM APPLY 00001724AM26                        |
| RA File Number                                                                                                                                                                                                                                    | 08AX04000533 AM26                                 |
| Licence No and Date                                                                                                                                                                                                                               | 0811015421/26/06/2025                             |
| <p>Norms Committee Decision:</p> <p>The Committee considered the cases as per the agenda and noted that the Technical Expert (Tech-2) was unavailable due to unavoidable circumstances. Accordingly, the Committee decided to defer the case.</p> |                                                   |

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| Case No.                | 39 / NC/6/MEET/Apr/202627/2                |
| Case Status             | Case Deferred                              |
| Party Name              | SYNTHITE INDUSTRIES PRIVATE LIMITED        |
| Meeting Number and Date | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number          | HQRNORM APPLY 00001913AM26                 |
| RA File Number          | 10AX04000116 AM26                          |
| Licence No and          | 1011003251/07/07/2025                      |

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| Date                                                                                                                                                                                                                                                                                                                           |  |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:</p> <p>1. Detailed stage-wise wastage of both the products.</p> <p>The case stands deferred.</p> |  |

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| Case No.                                                                                                                                                                        | 40 / NC/6/MEET/Apr/202627/2                                         |              |                  |                    |                    |
| Case Status                                                                                                                                                                     | Case Approved                                                       |              |                  |                    |                    |
| Party Name                                                                                                                                                                      | OHSUNG INDIA PRIVATE LIMITED                                        |              |                  |                    |                    |
| Meeting Number and Date                                                                                                                                                         | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026                          |              |                  |                    |                    |
| HQ File Number                                                                                                                                                                  | HQRNORM APPLY 00001936AM26                                          |              |                  |                    |                    |
| RA File Number                                                                                                                                                                  | 31AX04000113 AM26                                                   |              |                  |                    |                    |
| Licence No and Date                                                                                                                                                             | 3111005051/08/07/2025                                               |              |                  |                    |                    |
| Norms Committee Decision:                                                                                                                                                       |                                                                     |              |                  |                    |                    |
| NC considered the case as per the agenda and decided to fix the norms based on the comments received from the Technical Authority, i.e., Tech-1, allowing the following inputs: |                                                                     |              |                  |                    |                    |
| Export Serial No.                                                                                                                                                               | Export Item Name                                                    | Quantity     | Import serial no | Import Item Name   | Quantity           |
| 1                                                                                                                                                                               | 28324 -Easy Bake Ultimate Oven Electronic Toy(28324-000-1A-001-CB0) | 100000.0 NOS | S. No 1-7        | As per application | As applied         |
|                                                                                                                                                                                 |                                                                     |              | S. No 8-12       | As per application | 7% wastage allowed |
|                                                                                                                                                                                 |                                                                     |              | S. No 13-20      | As per application | Nett to Nett       |
| RA may take subsequent consequential action accordingly.                                                                                                                        |                                                                     |              |                  |                    |                    |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                 | 41 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                               | SYNTHITE INDUSTRIES PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00002207AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                           | 10AX04000153 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                      | 1011003321/21/07/2025                      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:</p> <ol style="list-style-type: none"> <li>1. Detailed stage-wise wastage of both the products.</li> <li>2. Process Flow Chart</li> </ol> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                  | 42 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                | SYNTHITE INDUSTRIES PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                   | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00002187AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                            | 10AX04000151 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                       | 1011003312/21/07/2025                      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:</p> <ol style="list-style-type: none"> <li>1. Detailed stage-wise wastage of both the products.</li> </ol> <p>The case stands deferred.</p> |                                            |

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| Case No. | 43 / NC/6/MEET/Apr/202627/2 |
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| Case Status                                                                                                                                                                     | Case Approved                                |              |                  |                        |                                                    |
| Party Name                                                                                                                                                                      | DIXON TECHNOLOGIES SOLUTIONS PRIVATE LIMITED |              |                  |                        |                                                    |
| Meeting Number and Date                                                                                                                                                         | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026   |              |                  |                        |                                                    |
| HQ File Number                                                                                                                                                                  | HQRNORM APPLY 00002244AM26                   |              |                  |                        |                                                    |
| RA File Number                                                                                                                                                                  | 05AX04001367 AM26                            |              |                  |                        |                                                    |
| Licence No and Date                                                                                                                                                             | 0511034034/22/07/2025                        |              |                  |                        |                                                    |
| Norms Committee Decision:                                                                                                                                                       |                                              |              |                  |                        |                                                    |
| NC considered the case as per the agenda and decided to fix the norms based on the comments received from the Technical Authority, i.e., Tech-1, allowing the following inputs: |                                              |              |                  |                        |                                                    |
| Export Serial No.                                                                                                                                                               | Export Item Name                             | Quantity     | Import serial no | Import Item Name       | Quantity                                           |
| 1                                                                                                                                                                               | UT 10ft OPP RGBW Strip Light                 | 58620.0(NOS) | S.L. No.(1-3)    | As per the application | Wastage allowed Nil with accountability in Export. |
| RA may take subsequent consequential action accordingly.                                                                                                                        |                                              |              |                  |                        |                                                    |

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| Case No.                                                                                                                                                                                  | 44 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                | MANE KANCOR INGREDIENTS PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                   | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                            | HQRNORM APPLY 00002485AM26                 |
| RA File Number                                                                                                                                                                            | 10AX04000169 AM26                          |
| Licence No and Date                                                                                                                                                                       | 1011003361/04/08/2025                      |
| Norms Committee Decision:                                                                                                                                                                 |                                            |
| NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification: |                                            |

1. Detailed stage-wise wastage of both the products.
2. Process Flow Chart.

The case stands deferred.

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| Case No.                                                                                                                                                                                  | 45 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                | MANE KANCOR INGREDIENTS PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                   | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                            | HQRNORM APPLY 00002567AM26                 |
| RA File Number                                                                                                                                                                            | 10AX04000176 AM26                          |
| Licence No and Date                                                                                                                                                                       | 1011003370/07/08/2025                      |
| Norms Committee Decision:                                                                                                                                                                 |                                            |
| NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification: |                                            |
| <ol style="list-style-type: none"> <li>1. Detailed stage-wise wastage of both the products.</li> <li>2. Process Flow Chart.</li> </ol>                                                    |                                            |
| The case stands deferred.                                                                                                                                                                 |                                            |

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| Case No.                                                                                                                                                                                  | 46 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                | ECOVINAL INTERNATIONAL PRIVATE LIMITED     |
| Meeting Number and Date                                                                                                                                                                   | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                            | HQRNORM APPLY 00002748AM26                 |
| RA File Number                                                                                                                                                                            | 07AX04000882 AM26                          |
| Licence No and Date                                                                                                                                                                       | 0711015389/18/08/2025                      |
| Norms Committee Decision:                                                                                                                                                                 |                                            |
| NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification: |                                            |

1. Detailed recipe-cum-mass balance.
2. Detailed stage-wise wastage of both the products.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                      | 47 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                    | OMKAR CORPORATION                          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00002841AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 03AX04001861 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 0311046782/23/08/2025                      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and decided to seek following information from the firm on the basis of the comments of the Technical Authority, i.e., Tech NL;</p> <p>1. Input materials weight wise in each export item, giving weight of export in kg terms.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                      | 48 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                                                                                   | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                    | VENKATESH FOOD INDUSTRIES                  |
| Meeting Number and Date                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                                                                                | HQRNORM APPLY 00003343AM26                 |
| RA File Number                                                                                                                                                                                                                                                                | 05AX04002106 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                           | 0511035260/19/09/2025                      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:</p> <p>1. Detailed recipe-cum-mass balance.</p> |                                            |

2. Process Flow Chart.
3. Detailed stage-wise wastage of both the products.

The case stands deferred.

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|-------------------------|--------------------------------------------|
| Case No.                | 49 / NC/6/MEET/Apr/202627/2                |
| Case Status             | Case Approved                              |
| Party Name              | TEV5 INNOVATIONS PRIVATE LIMITED           |
| Meeting Number and Date | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number          | HQRNORM APPLY 00003412AM26                 |
| RA File Number          | 34AX04000545 AM26                          |
| Licence No and Date     | 3411006997/24/09/2025                      |

Norms Committee Decision:

NC considered the case as per the agenda and decided to fix the norms based on the comments received from the Technical Authority, i.e., Tech-1, allowing the following inputs:

| Export Serial No. | Export Item Name                                                      | Quantity    | Import Serial No. | Import Item Name       | Quantity                                                                   |
|-------------------|-----------------------------------------------------------------------|-------------|-------------------|------------------------|----------------------------------------------------------------------------|
| 1                 | CE CHANNEL LED LUMINAIRE - 14.5 INCHES LENGTH. PART NO. CE-14.5-16-PB | 1150.0(NOS) | S.L. No.(1-36)    | As per the application | Import Item No. 1-24 as applied for on Net to Net basis.                   |
| 2                 | CE CHANNEL LED LUMINAIRE - 18.5 INCHES LENGTH. PART NO. CE-18.5-16-PB | 2300.0(NOS) |                   |                        | Import Item No.25-36 with 1% wastage (1.01 Meter/Meter content in Export). |

|   |                                                                                          |             |  |  |  |
|---|------------------------------------------------------------------------------------------|-------------|--|--|--|
| 3 | CE CHANNEL<br>LED<br>LUMINAIRE -<br>22.5 INCHES<br>LENGTH. PART<br>NO. CE-22.5-16-<br>PB | 2750.0(NOS) |  |  |  |
| 4 | CE CHANNEL<br>LED<br>LUMINAIRE -<br>26.5 INCHES<br>LENGTH. PART<br>NO. CE-26.5-16-<br>PB | 1250.0(NOS) |  |  |  |
| 5 | CE CHANNEL<br>LED<br>LUMINAIRE -<br>30.5 INCHES<br>LENGTH. PART<br>NO. CE-30.5-16-<br>PB | 2250.0(NOS) |  |  |  |
| 6 | CE CHANNEL<br>LED<br>LUMINAIRE -<br>34.5 INCHES<br>LENGTH. PART<br>NO. CE-34.5-16-<br>PB | 1900.0(NOS) |  |  |  |
| 7 | CE CHANNEL<br>LED<br>LUMINAIRE -<br>38.5 INCHES<br>LENGTH. PART<br>NO. CE-38.5-16-<br>PB | 1250.0(NOS) |  |  |  |
| 8 | CE CHANNEL<br>LED<br>LUMINAIRE -                                                         | 6000.0(NOS) |  |  |  |

|                                                          |                                                                                      |             |  |  |  |
|----------------------------------------------------------|--------------------------------------------------------------------------------------|-------------|--|--|--|
|                                                          | 42 INCHES<br>LENGTH. PART<br>NO. CE-42-16-<br>PB                                     |             |  |  |  |
| 9                                                        | CE CHANNEL<br>LED<br>LUMINAIRE -<br>46 INCHES<br>LENGTH. PART<br>NO. CE-46-16-<br>PB | 2350.0(NOS) |  |  |  |
| 10                                                       | CE CHANNEL<br>LED<br>LUMINAIRE -<br>50 INCHES<br>LENGTH. PART<br>NO. CE-50-16-<br>PB | 1150.0(NOS) |  |  |  |
| 11                                                       | CE CHANNEL<br>LED<br>LUMINAIRE -<br>54 INCHES<br>LENGTH. PART<br>NO. CE-54-16-<br>PB | 600.0(NOS)  |  |  |  |
| 12                                                       | CE CHANNEL<br>LED<br>LUMINAIRE -<br>56 INCHES<br>LENGTH. PART<br>NO. CE-56-16-<br>PB | 600.0(NOS)  |  |  |  |
| RA may take subsequent consequential action accordingly. |                                                                                      |             |  |  |  |

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| Case No. | 50 / NC/6/MEET/Apr/202627/2 |
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| Case Status                                                                                                                                                                                                                                       | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                        | Medikonda Nutrients                        |
| Meeting Number and Date                                                                                                                                                                                                                           | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                                                    | HQRNORM APPLY 00003846AM26                 |
| RA File Number                                                                                                                                                                                                                                    | 09AX04000706 AM26                          |
| Licence No and Date                                                                                                                                                                                                                               | 0911010727/22/10/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the cases as per the agenda and noted that the Technical Expert (Tech-2) was unavailable due to unavoidable circumstances. Accordingly, the Committee decided to defer the case.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                          | 51 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                                                       | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                        | Medikonda Nutrients                        |
| Meeting Number and Date                                                                                                                                                                                                                           | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                                                    | HQRNORM APPLY 00003847AM26                 |
| RA File Number                                                                                                                                                                                                                                    | 09AX04000705 AM26                          |
| Licence No and Date                                                                                                                                                                                                                               | 0911010726/22/10/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the cases as per the agenda and noted that the Technical Expert (Tech-2) was unavailable due to unavoidable circumstances. Accordingly, the Committee decided to defer the case.</p> |                                            |

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| Case No.                                                                                                                                      | 52 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                   | Case Deferred                              |
| Party Name                                                                                                                                    | Medikonda Nutrients                        |
| Meeting Number and Date                                                                                                                       | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                | HQRNORM APPLY 00003848AM26                 |
| RA File Number                                                                                                                                | 09AX04000704 AM26                          |
| Licence No and Date                                                                                                                           | 0911010735/22/10/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the cases as per the agenda and noted that the Technical Expert (Tech-2) was</p> |                                            |

unavailable due to unavoidable circumstances. Accordingly, the Committee decided to defer the case.

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| Case No.                                                                                                                                                                                                  | 53 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                                | BLUEBERRY AGRO PRODUCTS PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                                   | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                            | HQRNORM APPLY 00003921AM26                 |
| RA File Number                                                                                                                                                                                            | 03AX04003570 AM26                          |
| Licence No and Date                                                                                                                                                                                       | 0311048172/27/10/2025                      |
| Norms Committee Decision:                                                                                                                                                                                 |                                            |
| The Committee considered the cases as per the agenda and noted that the Technical Expert (Tech-2) was unavailable due to unavoidable circumstances. Accordingly, the Committee decided to defer the case. |                                            |

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| Case No.                                                                                                                                                                                                  | 54 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                                | Medikonda Nutrients                        |
| Meeting Number and Date                                                                                                                                                                                   | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                            | HQRNORM APPLY 00004033AM26                 |
| RA File Number                                                                                                                                                                                            | 09AX04000816 AM26                          |
| Licence No and Date                                                                                                                                                                                       | 0911010800/03/11/2025                      |
| Norms Committee Decision:                                                                                                                                                                                 |                                            |
| The Committee considered the cases as per the agenda and noted that the Technical Expert (Tech-2) was unavailable due to unavoidable circumstances. Accordingly, the Committee decided to defer the case. |                                            |

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| Case No.                | 55 / NC/6/MEET/Apr/202627/2                |
| Case Status             | Case Deferred                              |
| Party Name              | FLEX FOODS LIMITED                         |
| Meeting Number and Date | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |

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| HQ File Number                                                                                                                                                                                        | HQRNORM APPLY 00004181AM26 |
| RA File Number                                                                                                                                                                                        | 05AX04002637 AM26          |
| Licence No and Date                                                                                                                                                                                   | 0511036205/11/11/2025      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and decided to defer the case as comments from Technical Expert i.e MoFPI is still awaited. The case stands deferred</p> |                            |

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| Case No.                                                                                                                                                                                                      | 56 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                   | Case Deferred                              |
| Party Name                                                                                                                                                                                                    | SEAHATH CANNING COMPANY                    |
| Meeting Number and Date                                                                                                                                                                                       | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                | HQRNORM APPLY 00004184AM26                 |
| RA File Number                                                                                                                                                                                                | 03AX04004071 AM26                          |
| Licence No and Date                                                                                                                                                                                           | 0311048865/11/11/2025                      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and decided to defer the case as comments from Technical Expert i.e MoFPI is still awaited.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                            | 57 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                                                                         | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                          | PARAYIL FOOD PRODUCTS PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                                                                                                                                             | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                                                                      | HQRNORM APPLY 00004182AM26                 |
| RA File Number                                                                                                                                                                                                                                                      | 10AX04000231 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                 | 1011003514/11/11/2025                      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted the comments received from CIFT, Cochin, in the matter. After deliberations, the committee decided to refer the case back to CIFT for clarification of technical inputs.</p> |                                            |

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                | 58 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                             | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                              | GLOBAL GREEN COMPANY LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                 | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00004494AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                          | 07AX04001498 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                     | 0711016297/26/11/2025                      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:</p> <ol style="list-style-type: none"> <li>1. Detailed recipe-cum-mass balance.</li> <li>2. Process Flow Chart.</li> <li>3. Detailed stage-wise wastage of both the products.</li> </ol> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                 | 59 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                               | SWAJI NUTRITIONALS PRIVATE LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                  | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00004707AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                           | 07AX04001533 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                      | 0711016404/09/12/2025                      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:</p> <ol style="list-style-type: none"> <li>1. Detailed recipe-cum-mass balance.</li> </ol> |                                            |

2. Detailed stage-wise wastage of both the products.

The case stands deferred.

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| Case No.                                                                                                                                                                        | 60 / NC/6/MEET/Apr/202627/2                                   |               |                  |                        |                                                                        |
| Case Status                                                                                                                                                                     | Case Approved                                                 |               |                  |                        |                                                                        |
| Party Name                                                                                                                                                                      | REYNOLDS PENS INDIA PRIVATE LIMITED                           |               |                  |                        |                                                                        |
| Meeting Number and Date                                                                                                                                                         | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026                    |               |                  |                        |                                                                        |
| HQ File Number                                                                                                                                                                  | HQRNORM APPLY 00004716AM26                                    |               |                  |                        |                                                                        |
| RA File Number                                                                                                                                                                  | 04AX04000929 AM26                                             |               |                  |                        |                                                                        |
| Licence No and Date                                                                                                                                                             | 0411010868/10/12/2025                                         |               |                  |                        |                                                                        |
| Norms Committee Decision:                                                                                                                                                       |                                                               |               |                  |                        |                                                                        |
| NC considered the case as per the agenda and decided to fix the norms based on the comments received from the Technical Authority, i.e., Tech-1, allowing the following inputs: |                                                               |               |                  |                        |                                                                        |
| Export Serial No.                                                                                                                                                               | Export Item Name                                              | Quantity      | Import serial no | Import Item Name       | Quantity                                                               |
| 1                                                                                                                                                                               | PM INKJOY 300RT 1.0 PEN((VARIOUS COLOURS AND PACKING MODELS)) | 40000.0 (THD) | S.L. No.(1-3)    | As per the application | Import Item No. 1 & 3 as applied and Import Item No.2 with 2% wastage. |
| RA may take subsequent consequential action accordingly.                                                                                                                        |                                                               |               |                  |                        |                                                                        |

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|-------------------------|--------------------------------------------|
| Case No.                | 61 / NC/6/MEET/Apr/202627/2                |
| Case Status             | Case Deferred                              |
| Party Name              | JINDAL POLYBUTTONS PRIVATE LIMITED         |
| Meeting Number and Date | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |

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| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00004751AM26 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 05AX04003306 AM26          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0511036901/11/12/2025      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. Tech-NL, the firm is required to submit the following information:</p> <ol style="list-style-type: none"> <li>1. Drawing/design (indicating dimension) of each export item and also specification/sizes and photographs of imported wood.</li> <li>2. Calculation of requirement of wood and foam indicating net content &amp; wastage, separately.</li> <li>3. Justification of waste claimed, to fill 4 E table for indigenous items.</li> </ol> <p>The case stands deferred.</p> |                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                  | 62 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                | MANE KANCOR INGREDIENTS PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00004786AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                            | 10AX04000269 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                       | 1011003556/12/12/2025                      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda. Based on the comments received from the Technical Authority i.e. MoFPI, the firm is required to submit the following information/justification:</p> <ol style="list-style-type: none"> <li>1. Detailed stage-wise wastage of both the products.</li> <li>2. Process Flow Chart.</li> </ol> <p>The case stands deferred.</p> |                                            |

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| Case No.       | 63 / NC/6/MEET/Apr/202627/2                |
| Case Status    | Case Deferred                              |
| Party Name     | VANTAGE NUTRITION LLP                      |
| Meeting Number | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |

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| and Date                                                                                                                                                                                                  |                            |
| HQ File Number                                                                                                                                                                                            | HQRNORM APPLY 00004813AM26 |
| RA File Number                                                                                                                                                                                            | 03AX04004657 AM26          |
| Licence No and Date                                                                                                                                                                                       | 0311049789/15/12/2025      |
| Norms Committee Decision:                                                                                                                                                                                 |                            |
| The Committee considered the cases as per the agenda and noted that the Technical Expert (Tech-2) was unavailable due to unavoidable circumstances. Accordingly, the Committee decided to defer the case. |                            |

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| Case No.                                                                                                                                                                                                                    | 64 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                                 | Case Deferred                              |
| Party Name                                                                                                                                                                                                                  | PARAYIL FOOD PRODUCTS PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                                                                                                     | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                              | HQRNORM APPLY 00004890AM26                 |
| RA File Number                                                                                                                                                                                                              | 10AX04000267 AM26                          |
| Licence No and Date                                                                                                                                                                                                         | 1011003567/18/12/2025                      |
| Norms Committee Decision:                                                                                                                                                                                                   |                                            |
| NC considered the case as per the agenda and noted the comments received from CIFT, Cochin, in the matter. After deliberations, the committee decided to refer the case back to CIFT for clarification of technical inputs. |                                            |
| The case stands deferred.                                                                                                                                                                                                   |                                            |

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| Case No.                                                                                                                                                                                                  | 65 / NC/6/MEET/Apr/202627/2                            |
| Case Status                                                                                                                                                                                               | Case Deferred                                          |
| Party Name                                                                                                                                                                                                | INTERNATIONAL INGREDIENTS & EXCIPIENTS PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                   | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026             |
| HQ File Number                                                                                                                                                                                            | HQRNORM APPLY 00005030AM26                             |
| RA File Number                                                                                                                                                                                            | 04AX04001029 AM26                                      |
| Licence No and Date                                                                                                                                                                                       | 0411011006/26/12/2025                                  |
| Norms Committee Decision:                                                                                                                                                                                 |                                                        |
| The Committee considered the cases as per the agenda and noted that the Technical Expert (Tech-2) was unavailable due to unavoidable circumstances. Accordingly, the Committee decided to defer the case. |                                                        |

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|-------------------------|--------------------------------------------|
| Case No.                | 66 / NC/6/MEET/Apr/202627/2                |
| Case Status             | Case Approved                              |
| Party Name              | AVANTI OVERSEAS PRIVATE LIMITED            |
| Meeting Number and Date | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number          | HQRNORM APPLY 00005051AM26                 |
| RA File Number          | 05AX04003482 AM26                          |
| Licence No and Date     | 0511037204/29/12/2025                      |

**Norms Committee Decision:**

NC considered the case as per the agenda and decided to fix the norms based on the comments received from the Technical Authority, i.e., Tech-1, allowing the following inputs:

| <b>Export Serial No.</b> | <b>Export Item Name</b>                                                                        | <b>Quantity</b> | <b>Import serial no</b> | <b>Import Item Name</b> | <b>Quantity</b> |
|--------------------------|------------------------------------------------------------------------------------------------|-----------------|-------------------------|-------------------------|-----------------|
| 1                        | Soft Toy-Grad Bear Plush(Style No. AVT-4535 Import GSM: 280 and 190)                           | 2000.0(NOS)     | SL. No. (1-46)          | As per the application  | As applied for  |
| 2                        | SOFT TOY-SCI GREY ELEPHANT(STYLE No. AVT-4044 Import GSM: 320 and 190)                         | 117000.0(NOS)   |                         |                         |                 |
| 3                        | Soft Toy-June 26 SP Pride XL Plush - Balloon Dog(Style No. AVT-6099 Import GSM:310)            | 4600.0(NOS)     |                         |                         |                 |
| 4                        | Soft Toy-June 26 SP Pride XL Plush - Cherries(Style No. AVT-6100 Import GSM: 420, 190 and 310) | 7400.0(NOS)     |                         |                         |                 |
| 5                        | Soft Toy-S HIGHLAND COW PLUSH(Style No.                                                        | 6244.0(NOS)     |                         |                         |                 |

|    |                                                                                                   |              |  |  |  |
|----|---------------------------------------------------------------------------------------------------|--------------|--|--|--|
|    | AVT-4517 Import GSM: 280, 240-260, 190, 240-260 and 300)                                          |              |  |  |  |
| 6  | Soft Toy-S WHITE CAT PLUSH(Style No. AVT-4518 Import GSM: 240-260, 260, 190, 190 and 240-260)     | 6244.0(NOS)  |  |  |  |
| 7  | SOFT TOY-S HIGHLAND COW PLUSH(STYLE NO. AVT-4517 IMPORT GSM:280, 240-260, 190, 240-260 AND 300)   | 60000.0(NOS) |  |  |  |
| 8  | SOFT TOY-S BLUE KOALA PLUSH(STYLE NO. AVT-4622 IMPORT GSM: 240-260, 240-260, 190 AND 190)         | 20000.0(NOS) |  |  |  |
| 9  | SOFT TOY-S WHITE CAT PLSH(STYLE NO. AVT-4518 IMPORT GSM: 240-260, 240-260, 190, 190 AND 240- 260) | 60000.0(NOS) |  |  |  |
| 10 | SOFT TOY-WHITE DEVIL DOG(STYLE NO. AVT-5761 IMPORT GSM: 240-260, 190 AND 80)                      | 10000.0(NOS) |  |  |  |
| 11 | SOFT TOY-M BLACK WITCH PLUSH(STYLE NO. AVT-4132 IMPORT GSM: 350 AND 80)                           | 10000.0(NOS) |  |  |  |
| 12 | SOFT TOY-L ORANGE MONSTER                                                                         | 10000.0(NOS) |  |  |  |

|                                                         |                                                                                           |              |  |  |  |
|---------------------------------------------------------|-------------------------------------------------------------------------------------------|--------------|--|--|--|
|                                                         | PLUSH(STYLE NO. AVT-4268-E IMPORT GSM: 300, 280, 190 AND 190)                             |              |  |  |  |
| 13                                                      | SOFT TOY-M BEIGE PUMPKIN TEDDY PLUSH(STYLE NO. AVT-4145 IMPORT GSM: 290-300, 190 AND 190) | 10000.0(NOS) |  |  |  |
| 14                                                      | SOFT TOY-M BROWN CAYPBERA PLUSH(STYLE NO. AVT-5769 IMPORT GSM: 260-280 AND 80)            | 15000.0(NOS) |  |  |  |
| RA may take subsequent consequential action accordingly |                                                                                           |              |  |  |  |

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| Case No.                                                                                                                                                                                                      | 67 / NC/6/MEET/Apr/202627/2                |
| Case Status                                                                                                                                                                                                   | Case Deferred                              |
| Party Name                                                                                                                                                                                                    | NEO FOODS PRIVATE LIMITED                  |
| Meeting Number and Date                                                                                                                                                                                       | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number                                                                                                                                                                                                | HQRNORM APPLY 00005306AM26                 |
| RA File Number                                                                                                                                                                                                | 07AX04001851 AM26                          |
| Licence No and Date                                                                                                                                                                                           | 0711016711/13/01/2026                      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and decided to defer the case as comments from Technical Expert i.e MoFPI is still awaited.</p> <p>The case stands deferred.</p> |                                            |

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| Case No. | 68 / NC/6/MEET/Apr/202627/2 |
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| Case Status             | Case Approved                              |
| Party Name              | GRIFFITH FOODS PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number          | HQRNORM APPLY 00005309AM26                 |
| RA File Number          | 07AX04001787 AM26                          |
| Licence No and Date     | 0711016722/13/01/2026                      |

**Norms Committee Decision:**

NC considered the case as per the agenda and decided to fix the norms based on the comments received from the Technical Authority, i.e., MoFPI, allowing the following inputs:

| Export Serial No. | Export Item Name                                                                                                                                                                                      | Quantity KGs | Import Serial No. | Import Item Name                                                                                                                                                              | Quantity    |
|-------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------|-------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------|
| 1                 | CHICKEN VEGETABLE SEASONING (HSN 21039090)<br><br><i>As per HSN code Sauces and preparations therefor; mixed condiments and mixed seasonings; mustard flour and meal; and prepared mustard: other</i> | 33000 KGs    | 1.                | VEGAMINE 28D (HSN 21069060)<br><br><i>As per HSN code Food flavouring material</i>                                                                                            | 464.2 KGs   |
|                   |                                                                                                                                                                                                       |              | 2.                | GALANGAL DRIED ROOTS (HSN 12119042)<br><br><i>As per HSN Code Galangal rhizomes and roots</i>                                                                                 | 364.65 KGs  |
|                   |                                                                                                                                                                                                       |              | 3.                | ARTO G CHICKEN FLAVOR (HSN 21069060)<br><br><i>As per HSN code Food flavouring material</i>                                                                                   | 2984.85 KGs |
|                   |                                                                                                                                                                                                       |              | 4.                | POWDER SALT (SODIUM CHLORIDE) (HSN 25010090)<br><br><i>As per HSN code Salt (including table salt and denatured salt) and pure sodium chloride, whether or not in aqueous</i> | 4632.65 KGs |

|                                                         |  |  |    |                                                                                                                                                |            |
|---------------------------------------------------------|--|--|----|------------------------------------------------------------------------------------------------------------------------------------------------|------------|
|                                                         |  |  |    | <i>solution or containing added anti-caking or free-flowing agents; sea water: other</i>                                                       |            |
|                                                         |  |  | 5. | MONOSODIUM GLUTAMATE (HSN 29224220)<br><br><i>Same as HSN code description</i>                                                                 | 3316.5 KGs |
|                                                         |  |  | 6. | Yeast Extract SPRINGER UMAMI A 40 (HSN 21022000)<br><br><i>As per HSN Code Inactive yeasts, other single-cell kg and micro-organisms, dead</i> | 464.21 KGs |
| RA may take subsequent consequential action accordingly |  |  |    |                                                                                                                                                |            |

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|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|----------|------------------|------------------|----------|
| Case No.                                                                                                                                                                                                                            | 69 / NC/6/MEET/Apr/202627/2                |          |                  |                  |          |
| Case Status                                                                                                                                                                                                                         | Case Approved                              |          |                  |                  |          |
| Party Name                                                                                                                                                                                                                          | AVANTI OVERSEAS PRIVATE LIMITED            |          |                  |                  |          |
| Meeting Number and Date                                                                                                                                                                                                             | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |          |                  |                  |          |
| HQ File Number                                                                                                                                                                                                                      | HQRNORM APPLY 00005350AM26                 |          |                  |                  |          |
| RA File Number                                                                                                                                                                                                                      | 05AX04003705 AM26                          |          |                  |                  |          |
| Licence No and Date                                                                                                                                                                                                                 | 0511037541/16/01/2026                      |          |                  |                  |          |
| Norms Committee Decision:                                                                                                                                                                                                           |                                            |          |                  |                  |          |
| NC considered the case as per the agenda and decided to fix the norms based on the comments received from the Technical Authority, i.e. Tech-1, allowing all Import Items as 1.10 Sq. Mtr./Sq. Meter content in Export, as follows: |                                            |          |                  |                  |          |
| Export Serial No.                                                                                                                                                                                                                   | Export Item Name                           | Quantity | Import serial no | Import Item Name | Quantity |

|   |                                                                                                            |               |                |                        |                                                                         |
|---|------------------------------------------------------------------------------------------------------------|---------------|----------------|------------------------|-------------------------------------------------------------------------|
| 1 | Soft Toy-Small Teddy Bear(Style No. AVT-5814 (Small) Import GSM: 290-300 +-10%)                            | 22500.0(NOS)  | SL. No. (1-85) | As per the application | All Import items allowed as 1.10 Sq. Meter/Sq. Meter content in export. |
| 2 | Soft Toy-Big Teddy Bear(Style No. AVT-5814 (Big) Import GSM: 290-300+-10%)                                 | 12500.0(NOS)  |                |                        |                                                                         |
| 3 | SOFT TOY-Aug 26 HA Chance & Friends -Horse(STYLE NO. AVT-6186 IMPORT GSM:180+-10%, 190+-10% AND 280+-10%)  | 164386.0(NOS) |                |                        |                                                                         |
| 4 | SOFT TOY-Aug 26 HA Chance & Friends -BAT(STYLE NO.AVT-3312 IMPORT GSM: 240-260+-10% AND 190+-10%)          | 142944.0(NOS) |                |                        |                                                                         |
| 5 | SOFT TOY-Aug 26 HA TC XL Plush - Horse(STYLE NO. AVT-4375 IMPORT GSM: 240-260+-10%, 190+-10% AND 280+-10%) | 5743.0(NOS)   |                |                        |                                                                         |
| 6 | SOFT TOY-Aug 26 HA TC XL Plush - Bat(STYLE NO. AVT-4374B IMPORT                                            | 6913.0(NOS)   |                |                        |                                                                         |

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|    | GSM: 240-260+-10%)                                                                                                                                              |               |  |  |  |
| 7  | SOFT TOY-Aug 26<br>HA TC XL Plush -<br>Dog(STYLE NO.<br>AVT-4371A IMPORT<br>GSM: 240-260+-10%)                                                                  | 6203.0(NOS)   |  |  |  |
| 8  | SOFT TOY-Aug 26<br>HO Chance & Friends<br>- Penguin(STYLE<br>NO. AVT-6214<br>IMPORT GSM:240-<br>260+-10%, 240- 260+-<br>10% , 180-200+-10%<br>AND 180-200+-10%) | 749740.0(NOS) |  |  |  |
| 9  | SOFT TOY-Aug 26<br>HO Chance & Friends<br>- Lucky(STYLE NO.<br>AVT-6212 IMPORT<br>GSM: :240-260+-10%,<br>240- 260+-10% , 180-<br>200+-10% AND 180-<br>200+-10%) | 790574.0(NOS) |  |  |  |
| 10 | SOFT TOY-Aug 26<br>HO Chance & Friends<br>- Reindeer(STYLE<br>NO. AVT-6213<br>IMPORT GSM: :240-<br>260+-10%, 260+- 10%<br>, 240-260+-10% AND<br>180-190+-10%)   | 798823.0(NOS) |  |  |  |
| 11 | SOFT TOY-HAND-<br>WARMER PLUSH<br>PINK DAISY(STYLE<br>NO. AVT-6076<br>IMPORT GSM: 275+-<br>10%, 260-280+- 10%<br>AND 200+-10%)                                  | 2000.0(NOS)   |  |  |  |

|    |                                                                                                 |             |  |  |  |
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| 12 | SOFT TOY-HAND-WARMER PLUSH PANDA(STYLE NO. AVT-5412 IMPORT GSM:275+-10%)                        | 2000.0(NOS) |  |  |  |
| 13 | SOFT TOY-ROLY POLY PLUSH LAMB(STYLE NO. AVT-5510 IMPORT GSM:280+10%)                            | 2000.0(NOS) |  |  |  |
| 14 | SOFT TOY-ROLY POLY PLUSH DOG(STYLE NO. AVT-5509 IMPORT GSM:190+-10%, 240-260+-10% AND 190+-10%) | 2000.0(NOS) |  |  |  |
| 15 | SOFT TOY-ROLY POLY PLUSH DUCK(STYLE NO. AVT-5511 IMPORT GSM:240-260+-10% AND 190+-10%)          | 2000.0(NOS) |  |  |  |
| 16 | SOFT TOY-SITTING DOG BEIGE(STYLE NO. AVT-4658-B IMPORT GSM:280+-10% AND 190+-10%)               | 2000.0(NOS) |  |  |  |
| 17 | SOFT TOY-SITTING DOG BROWN(STYLE NO. AVT-4658-C IMPORT GSM:280+-10% AND 190+-10%)               | 2000.0(NOS) |  |  |  |
| 18 | SOFT TOY-SITTING DOG WHITE(STYLE                                                                | 2000.0(NOS) |  |  |  |

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|----|---------------------------------------------------------------------------------------------------------------------------|--------------|--|--|--|
|    | NO. AVT-4658-A<br>IMPORT GSM:280+-10%)                                                                                    |              |  |  |  |
| 19 | SOFT TOY-GREY -<br>BEAR(STYLE NO.<br>AVT-5792-B<br>IMPORT GSM:190+-10%, 190+-10% AND 80+-10%)                             | 15000.0(NOS) |  |  |  |
| 20 | SOFT TOY-CREAM-<br>BEAR(STYLE NO.<br>AVT-5792 IMPORT<br>GSM: 370+-10%,<br>190+-10% ,190+-10%<br>AND 80+- 10%)             | 15000.0(NOS) |  |  |  |
| 21 | SOFT TOY-BROWN<br>CAPYBARA(STYLE<br>NO. AVT-5808<br>IMPORT GSM:260-<br>280+-10% AND 290-<br>300+-10%)                     | 10000.0(NOS) |  |  |  |
| 22 | SOFT TOY-GREEN<br>MONSTER(STYLE<br>NO. AVT-5805-B<br>IMPORT GSM:240-<br>260+-10%, 190+-10%,<br>220+-10% AND 145+-<br>10%) | 10000.0(NOS) |  |  |  |
| 23 | SOFT TOY-BLUE<br>MONSTER(STYLE<br>NO. AVT-5815<br>IMPORT GSM:300+-<br>10%, 240-260+-10%,<br>190+-10% AND 190+-<br>10%)    | 10000.0(NOS) |  |  |  |
| 24 | SOFT TOY-                                                                                                                 | 10000.0(NOS) |  |  |  |

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|----|------------------------------------------------------------------------------------------------------------|--------------|--|--|--|
|    | PENGUIN(STYLE NO. AVT-5794 IMPORT GSM: 240-260+-10%, 240-260+-10%, 190+-10%, 190+10% AND 190+-10%)         |              |  |  |  |
| 25 | SOFT TOY-GREY MOOSE(STYLE NO. AVT-5796 IMPORT GSM: 190+-10%)                                               | 10000.0(NOS) |  |  |  |
| 26 | SOFT TOY-PIG PLUSH(STYLE NO. AVT-6254 IMPORT GSM: 200+-10% AND 190+-10%)                                   | 4000.0(NOS)  |  |  |  |
| 27 | SOFT TOY-PIG PLUSH(STYLE NO. AVT-6255 IMPORT GSM: 190+-10% AND 190+-10%)                                   | 4000.0(NOS)  |  |  |  |
| 28 | SOFT TOY-PIG PLUSH(STYLE NO. AVT-6256B IMPORT GSM: 240-260+-10%, 190+-10%, 275+-10%, 190+-10%)             | 4000.0(NOS)  |  |  |  |
| 29 | SOFT TOY-Boots & Barkely Dog Plush Toy(STYLE NO. AVT-6006 IMPORT GSM: 190+-10%, 190-200+-10% AND 190+-10%) | 9487.0(NOS)  |  |  |  |
| 30 | PET BED-HA26 SPIDERWEB                                                                                     | 14760.0(NOS) |  |  |  |

|                                                          |                                                                                                                               |              |  |  |  |
|----------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------|--------------|--|--|--|
|                                                          | FLEECE<br>LINER(STYLE NO.<br>AVT-2034666<br>IMPORT GSM:190+-<br>10% AND 190+- 10%)                                            |              |  |  |  |
| 31                                                       | PET BED- HA26 SA<br>SPIDER AND WEB<br>HIDE(STYLE NO.<br>AVT-6154 IMPORT<br>GSM:180+-10% AND<br>190+-10%)                      | 6624.0(NOS)  |  |  |  |
| 32                                                       | SOFT TOY-M<br>TEDDY<br>PLUSH(STYLE NO.<br>AVT-4037-B<br>IMPORT GSM: 240-<br>260+-10%, 190-200+-<br>10% AND 190- 200+-<br>10%) | 78000.0(NOS) |  |  |  |
| 33                                                       | SOFT TOY-M<br>ELEPHANT<br>PLUSH(STYLE NO.<br>AVT-4044 IMPORT<br>GSM: 250+-10%,<br>AND 280+-10%)                               | 85000.0(NOS) |  |  |  |
| RA may take subsequent consequential action accordingly. |                                                                                                                               |              |  |  |  |

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|----------------------------|--------------------------------------------|
| Case No.                   | 70 / NC/6/MEET/Apr/202627/2                |
| Case Status                | Case Deferred                              |
| Party Name                 | MEJORS CARES INDIA PRIVATE LIMITED         |
| Meeting Number<br>and Date | NC/ 6/ MEET/ Apr/ 202627/ 2 and 29/04/2026 |
| HQ File Number             | HQRNORM APPLY 00005387AM26                 |
| RA File Number             | 10AX04000310 AM26                          |
| Licence No and<br>Date     | 1011003612/19/01/2026                      |

**Norms Committee Decision:**

NC considered the case as per agenda and noted that the export/import items are textile items. The Committee noted that, it has been decided with the approval of DG in the F.No. 01/85/171/53/AM19/DES.VI to transfer the cases relating to Textile to NC-5 which is primarily a Norms Committee for Textile and Leather.